

PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH::AMARAVATI

SUB: NATIONAL JUDICIAL ACADEMY, BHOPAL - Nomination of Sri P.Balavenkata Koteswara Rao, I Addl. Chief Metropolitan Magistrate, FAC. Chief Metropolitan Magistrate, Vijayawada, Krishna District, to participate in the Academic Programme No.P-1175 to 1184 on "Court Excellence Enhancement Programme-1" scheduled to be held from 18.10.2019 to 20.10.2019 at National Judicial Academy, Bhopal - Relief Arrangements - ORDERS - ISSUED.

READ: 1. Letter No.NJA/Dir/Ac.Prog/2019-20/3213, dated 07.09.2019 from the Director, National Judicial Academy, Bhopal.

2. High Court's letter Roc.No.1/EC/2019, dated 11.10.2019.


ORDER ROC.No.760/2019-B.SPL., DATED:15.10.2019

The High Court made the following Orders:

In view of the nomination of Sri P.Balavenkata Koteswara Rao, I Addl. Chief Metropolitan Magistrate, FAC. Chief Metropolitan Magistrate, Vijayawada, Krishna District, to participate in the Academic Programme No.P-1175 to 1184 on "Court Excellence Enhancement Programme-1" scheduled to be held from 18.10.2019 to 20.10.2019 at National Judicial Academy, Bhopal, in the High Court's letter 2nd read above, the II Additional Chief Metropolitan Magistrate, Vijayawada, is placed as in-charge of the post of I Addl. Chief Metropolitan Magistrate, Vijayawada and also the post of Chief Metropolitan Magistrate, Vijayawada, during the period of absence of Sri P.Balavenkata Koteswara Rao; and

On return from the said programme, Sri P.Balavenkata Koteswara Rao, Senior Civil Judge, will resume duty as I Addl. Chief Metropolitan Magistrate, Vijayawada and also the post of Chief Metropolitan Magistrate, Vijayawada, which post the officer is holding full additional charge.

NOTE: Sri P.Balavenkata Koteswara Rao, who is nominated for the above said Programme is hereby permitted to relieve and join duty by availing actual journey time for the said purpose.


REGISTRAR (IT-CUM-CPC)
FAC.REGISTRAR (VIGILANCE)

To

1. The officer.
2. The Registrar, Information Technology-cum-Central Project Coordinator, High Court of Andhra Pradesh, Amaravati at Nelapadu (with a request to instruct the concerned to upload the proceedings in the High Court's Website under general information).
3. The Prl. District and Sessions Judge, Krishna at Machilipatnam.
4. The District Treasury Officer, Krishna at Machilipatnam.
5. The Sub Treasury Officer, Vijayawada, Krishna District.
6. **The Section Officers:** Special Officers Section, Computer Section, Vigilance Cell, B.Section, Work Review Cell, O.P.Cell, E-Section, D1 Budget Section, Accounts Section, High Court of Andhra Pradesh, Amaravati at Nelapadu.

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